

SCHEDULE -I - FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF PREMIUM LAMINATORS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	PREMIUM LAMINATORS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	01.12.2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U19115DL2008PTC185362
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: CB Block 24D, DDA Flats, Hari Nagar, Clock Tower, New Delhi 110064.
6.	Insolvency commencement date in respect of corporate debtor	05.08.2026
7.	Estimated date of closure of insolvency resolution process	01.02.2027 (180 days from insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Gopal Garg IBBI/IPA-001/IP-P02803/2023-2024/14339
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 408, New Delhi House, 27 Barakhamba Road, Connaught Place, Central, National Capital Territory of Delhi- 110001 Email: gopalgarg1987@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 408, New Delhi House, 27 Barakhamba Road, Connaught Place, New Delhi, 110001 Email: cirp.premiumlaminators@gmail.com
11.	Last date for submission of claims	19.08.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable as per information available with IRP
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable as per information available with IRP
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal, Principal Bench, New Delhi has ordered the commencement of corporate insolvency resolution process of Premium Laminators Private Limited on 05.08.2026.

The creditors of Premium Laminators Private Limited, are hereby called upon to submit their claims with proof on or before 19.08.2026 to interim resolution professional at address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

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by GOPAL GARG
Date: 2026.08.07
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GARG

Gopal Garg

Interim Resolution Professional

M/s. Premium Laminators Private Limited

IBBI/IPA-001/IP-P02803/2023-24/14339

AFA Valid Upto: 31.12.2026

Date: 07.08.2026

Place: New Delhi



